

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 14.02.2020**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 726 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Janak Dhawan Vs. Famous Onnovations Digital Creative Pvt. Ltd. & Ors.	Pranav Sarthi
2.	I.A. No. 691 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Asset Reconstruction Company India Ltd. (ARCIL) Vs. Mangesh Vitthal Kekre & Anr.	Sri
3.	I.A. No. 729 of 2020 in Comp. App. (AT) No. _ of 2020	Leena D. Bagwe Vs. The Registrar of Companies, Mumbai	Prakash K. Pandya
4.	I.A. No. 730 of 2020 in Comp. App. (AT) No. _ of 2020	Shri M. Gopal Vs. Wholesale Market (India) Pvt. Ltd. & Anr.	Mahesh Thakur
5.	I.A. No. 734 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Rajiv Kumar Agarwalla Vs. Jitendra Lohia	Bharat Sood
6.	I.A. No. 733 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors.	Bharat Sood
7.	I.A. No. 724 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Divyesh Nanjibhai Rangani Vs. Jai Corp Ltd. & Ors.	Rakesh Kumar

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order**

**-sd/-**

**Assistant Registrar**